

arms by the United States to Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) Yes, Sir. Government are opposed to any arms build up in the sub-continent.

Crisis of Match Industries in Kerala

304. SHRI K. CHATHUNNI MASTER: Will the Minister of INDUSTRY be pleased to state:

(a) whether the crisis the Match Industries are facing in Kerala has been brought to the notice of the Government;

(b) whether Government have received the representations from the Government of Kerala in this regard, if so, what are their demands; and

(c) what steps Government have taken in this regard to overcome the problem?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) The Kerala Government had addressed a letter to the Finance Minister saying that the Kerala Cottage Match Industry is facing certain problems in using the KVIC labels and getting the excise concession meant for cottage units certified by the Khadi & Village Industries Commission. As the Khadi and Village Industries Commission have not been able to prescribe their own labels in many cases, the factory's own labels have been prescribed as the "KVIC Labels" for the purpose of excise concession as a cottage unit. Having regard to the continuing practical difficulties being faced by the KVIC in prescribing their own labels for all the cottage match units, the Central Government has decided that the relaxation for the use of factory labels may be permitted till 31st March, 1981. This relaxation was

earlier available only upto 31st December, 1980.

चीन द्वारा वायुसीमा का उल्लंघन

305. श्री कलराज मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिसम्बर 1980 के महीने में चीन के विमान अरुणाचल प्रदेश में उड़ते हुए देखे गए थे ;

(ख) क्या उस राज्य के मुख्य मंत्री ने केन्द्रीय सरकार का ध्यान इस ओर दिलाया था ; और

(ग) क्या इस संबंध में सरकार द्वारा कोई विरोध किया गया है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज वी० पाटिल) : (क) और (ख) जी नहीं ।

(ग) प्रश्न नहीं उठता ।

सीमेंट और चीनी आदि का निर्माण

306. श्री कलराज मिश्र : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सीमेंट, चीनी, वनस्पति और औषधि निर्माण करने वाली प्राथमिक क्षेत्र की इकाइयों को विद्युत की कटौती से मुक्त रखने का विचार रखती है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना) : (क) और (ख) बिजली की कमी के सन्दर्भ में अनेक राज्यों में विभिन्न श्रेणियों के उपभोक्ताओं पर विद्युत कटौतियाँ/विद्युत प्रतिबन्ध लागू किए गये हैं । मई, 1974 में केन्द्र